GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER AND SANITATION

RAJYA SABHA UNSTARRED QUESTION NO. 2801

ANSWERED ON 18.08.2025

INFORMATION REGARDING PUMPING SCHEMES CONSTRUCTED BY JJM

2801 # SHRI MAHENDRA BHATT:

Will the Minister of *Jal Shakti* be pleased to state:

- (a) the number of pumping schemes implemented under Jal Jeevan Mission (JJM) in the State of Uttarakhand, the district-wise details thereof;
- (b) whether Government is aware that a huge amount of money is being spent on the maintenance and repair of the said pumping schemes; and
- (c) whether Government will consider giving funds from the Centre for this centrally funded scheme, if so, the mechanism thereof?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI (SHRI V. SOMANNA)

(a) to (c) Drinking water is a State subject. The power to plan, design, approve and implement drinking water supply schemes/projects lies with State Government. Government of India supplements the efforts of the States by providing technical and financial assistance. Government of India, in partnership with States/UTs is implementing Jal Jeevan Mission, since August, 2019, to make provision of tap water supply to every rural household in the country. Under Jal Jeevan Mission (JJM), the Department of Drinking Water and Sanitation provides financial, policy guidance and technical assistance to the States and Union Territories for implementing their drinking water supply schemes.

As reported by the state, The state government has implemented gravity-based as well as pumping-based schemes. The district-wise number of schemes based on pumping being implemented under Jal Jeevan Mission (JJM) in the State of Uttarakhand is at **Annex**.

For the regular Operations and Maintenance (O&M) of water supply schemes, all States/UTs have been advised to put in place comprehensive O&M Policy with a provisions for handing over of schemes to GPs/VWSCs, empowering them to levy user charges, engaging women SHGs for the collection of user charges. It has also been advised to utilize tied grant for water and sanitation under 15th Finance Commission for the purpose of O&M of the water supple schemes.

Annex referred to in the reply to Rajya Sabha Unstarred Question no. 2801 for answer on 18.08.2025

S. No	District	No. of Pumping Schemes
1	Almora	89
2	Bageshwar	14
3	Chamoli	8
4	Champawat	86
5	Dehradun	100
6	Haridwar	393
7	Nainital	230
8	Pauri Garhwal	99
9	Pithoragarh	19
10	Rudraprayag.	4
11	Tehri	42
12	US Nagar	333
13	Uttarakashi	14
Total		1431